

**FELLOWSHIPS FOR ADVANCED STUDY
ABROAD IN MEDICINE AND HEALTH
OFFERED TO INDIA**

♦731. DR. A. SUBBA RAO: Will the Minister of HEALTH be pleased to state:

(a) the number of fellowships for advanced study abroad in Medicine and Health offered to India by different countries including non-official agencies during each of the last three years;

(b) the number of fellowships which were availed of;

(c) the number that could not be availed of;

(d) what are the reasons for the non-utilisation of the fellowships; and

(e) the steps proposed to remedy this situation?

THE MINISTER OF HEALTH (SHRI D. P. KARMAKAR):

(a)	1958	..	125 fellowships
	1959	..	126 fellowships
	1960	..	187 fellowships

(b)	1958	..	123
	1959	..	122
	1960	..	185

(c) Eight.

(d) These eight fellowships were not utilised mainly for the following reasons:—

- (i) Suitable training facilities already existed in India (2 fellowships).
- (ii) Want of suitable candidates (1 fellowship).
- (iii) Sponsoring agency was not prepared to give facilities of international travel cost to the candidates (5 fellowships).

(e) Adequate publicity is being given to the offers of general interest

through the press and the All-India-Radio.

**MANUFACTURE OF FREEZE-DRIED B.C.G.
VACCINE AT MADRAS**

♦732. DR. A. SUBBA RAO: Will the Minister of HEALTH be pleased to state:

(a) whether Government have decided to manufacture freeze-dried B.C.G. vaccine at the B.C.G. Vaccine Laboratories at Guindy, Madras;

(b) if so, what will be the cost of the Plan;

(c) which foreign country is collaborating; and

(d) by when work is expected to start on the new project?

THE MINISTER OF HEALTH (SHRI D. P. KARMAKAR): (a) Yes.

(b) A provision of Rs. 3 lakhs has been made for the purpose in the 2nd Five Year Plan.

(c) None.

(d) Production of freeze-dried vaccine in small quantities has already started.

**DISTRIBUTION OF FERTILISERS AND
IMPROVED SEEDS**

♦499. SHRI P. N. RAJABHOJ: Will the Minister of COMMUNITY DEVELOPMENT AND CO-OPERATION be pleased to state:

(a) whether it is a fact that it has been decided by Government that distribution of fertilisers and improved seeds will be handled by service co-operatives instead of by the technical staff of the Agriculture Department in the State; and

(b) if so, what are the reasons for this change?

†Postponed from the 30th August, 1960.

THE PARLIAMENTARY SECRETARY
TO THE MINISTER OF COMMUNITY
DEVELOPMENT AND COOPERATION
(SHRI S. D. MISRA) : (a) Yes, Sir.

(b) Some of the important considerations
in this regard are: —

(i) to relieve the Agricultural
Department of the distribution work so that
the staff may devote their concentrated
attention to the more important extension
and technical functions;

(ii) to broad base the activities of the
village cooperatives which so far have been
providing production credit; as also to
achieve better coordination between credit
and the production programme of the
village by extending credit in kind.

**tLoss to RAILWAY TRACK DUE TO
FLOODS IN SAURASHTRA**

♦514. SHRI P. N. RAJABHOJ: Will the
Minister of RAILWAYS be pleased to state the
amount of loss incurred by Government on
account of the dislocation of railway track
due to the floods in Saurashtra during the last
one year?

THE DEPUTY MINISTER OF RAILWAYS
(SHRI S. V. RAMASWAMY): The estimated
expenditure likely to be incurred on repairing
the damages including the rebuilding of
Bridges is rupees fifteen lakhs. The loss in
traffic earnings is estimated at about Rs.
91,000.

**fBocus MEDICAL INSTITUTIONS SELLING
DIPLOMAS IN MEDICINE**

*515. SHRI P. N. RAJABHOJ: Will the
Minister of HEALTH be pleased to state:

(a) whether Government are aware that
there are many bogus medical institutions in
India selling diplomas in Medicine; and

tPostponed from the 30th August, 1960.

(b) if so, what action Government are
taking in the matter to check such quack
doctors from practising medicine?

THE MINISTER OF HEALTH (SHRI D. P.
KARMARKAR) : (a) Yes, Sir.

(b) The Government of India prepared a
draft Model Bill to prevent unqualified
persons from engaging in the practice of any
system of medicine. The Bill was forwarded
to all State Governments with the request that
necessary legislation might be enacted.

**CONTRABAND ARTICLES FLOWN INTO
INDIA BY AREA MANAGER OF INDIAN
AIRLINES CORPORATION**

463. SHRI SURESH J. DESAI: Will the
Minister of TRANSPORT AND COM-
MUNICATIONS be pleased to state:

(a) whether it is a fact that the Area
Manager of the Indian Airlines Corporation,
Delhi who was the Captain of Viscount
aircraft VT-DIZ, flew from England to Palam
and landed at Palam on the 6th November,
1959;

(b) whether it is a fact that this aircraft
carried some contraband articles such as
refrigerators, etc., which were not listed and
that the Palam Customs Authorities detected
them and sealed them;

(c) if the answer to parts (a) and (b)
above be in the affirmative, what action is
being taken against the Area Manager for
carrying these goods without proper
authority;

(dj whether it is a fact that this Area
Manager gave incorrect statement in
connection with carrying of contraband
articles to the Superintendent^—Preventive
Officer of the Customs Authorities; and

(e) whether it is a fact that Palam Customs
Superintendent Preventive